

DIVISION BENCH  
COURT - II

**P-111**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/156(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> JANUARY, 2024, 10:30 A.M**

IN THE MATTER OF	SHAKAMBHARI ENTERPRISES VS GLOBE STEEL AND ALLOYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Sourajit Dasgupta, Adv. ] For the Operational Creditor

Mr. A. Kumar Mukherjee, Adv. ]

Mr. Saurabh Prasad, Adv. ]

Ms. Madhuri Pandey, PCS ] For the Corporate Debtor

**ORDER**

1. Learned Counsel for the Operational Creditor present. Learned Authorized Representative for the Corporate Debtor present.
2. Learned Counsel Authorized Representative appearing on behalf of the Corporate Debtor seeks one week time to file reply affidavit. Time is granted subject to payment of Rs.10,000/- (Rupees Ten thousand only) to the Calcutta High Court Advocate's Clerks' Philanthropic Trust.
3. List this matter for final hearing on **26<sup>th</sup> February, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**